

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.249/MP/2023

- Subject : Petition under Regulation 24 and 25 of the Central Electricity Regulatory Commission (Ancillary Service) Regulations, 2022 seeking directions for advance procurement and despatch of 150 MW/ 300 MWh Battery Energy Storage Systems out of 500 MW /1000 MWh (2 hour storage) standalone ISTS connected BESS Pilot Project at 400/220 kV Fatehgarh-III (Rajasthan) substation of Northern Region.
- Date of Hearing : **22.9.2023**
- Coram : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner : National Load Despatch Centre (NLDC)
- Respondents : Solar Energy Corporation of India Limited (SECI) and 3 Ors.
- Parties Present : Shri Gajendra Singh, NLDC
Shri Alok Mishra, NLDC
Shri Subhendu Nukherjee, NLDC
Shri Aman Anand, Advocate, JSW Renew
Shri Aman Dixit, Advocate, JSW Renew
Ms. Natasha Debroy, Advocate, JSW Renew
Shri Rakesh Rathore, JSW Renew
Ms. Anusha Nagarajan, Advocate, SECI
Ms. Aakanksha Bhola, Advocate, SECI
Shri Rahul Ranjan, Advocate, SECI
Shri Swapnil Verma, CTUIL
Shri Ranjeet Rajput, CTUIL
Ms. Priyansi Jadiya, CTUIL
Ms. Anzum Parwej,
Shri Praveen Jangra,

Record of Proceedings

At the outset, learned counsel for the Respondents, SECI and JSW Renew Energy Five Limited [Battery Energy Storage System (BESS) Developer] prayed for some additional time to discuss the implications arising out of the Petitioner's proposal to implement grid ancillary portion of BESS vis-à-vis the conditions of the RfS document basis which the BESS Developer was identified and also to file a response thereafter.

2. Considering the aforesaid request, the Commission adjourned the matter. The Commission further directed the SECI to complete the discussions as above and to

file its response, if any, within four weeks. The Petitioner may also file its comments/rejoinder, if any, within two weeks thereafter.

3. The Petition will be listed for hearing on **22.11.2023**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**